

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**CONTEMPT PETITION NO.170/00033/2018**  
**IN**  
**ORIGINAL APPLICATION NO.170/00084/2017**

**DATED THIS THE 29<sup>TH</sup> DAY OF JANUARY, 2020**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

Ravi D. Ankolekar,  
Aged about 36 years,  
S/o Sri Dinga Ankolekar,  
R/a Mudga, Amdalli: 581 324,  
Karwar Taluk,  
District Uttara Kannada.

...Petitioner

(By Advocate Shri V.P. Kulkarni)

And

1. Shri Sanjay Mitra,  
Secretary to Government of India,  
Ministry of Defence,  
South Block,  
DHQ PO,  
New Delhi-110 001.

2. VADM Girish Luthra  
Flag Officer Commanding-in-Chief  
Headquarters,  
Western Naval Command  
Shahid Bhagat Singh Road  
Mumbai – 400001.

3. Shri M.G. Nayar,  
Command Civilian Personnel Officer(CCPO)  
Headquarters, Western Naval Command  
Shahid Bhagat Singh Road,  
Mumbai – 400001.

4. Capt. R.K. Singh, CSO P&A.,  
Flag Officer Commanding,  
Headquarters,  
Karnataka Naval Area  
Naval Base  
Karwar-581308

5.Shri Uptal Bora,  
Staff Officer Civilian,  
Headquarters,  
Naval Base  
Karwar-581308 (U.K. District)

6.CMDA Dibesh Lehari,  
Commodore Superintendent,  
Naval Ship Repair Yard,  
Naval Base  
Karwar – 581308. ....Respondents

(By Shri. V.N. Holla, Senior Panel Counsel)

**O R D E R (ORAL)**

**HON'BLE DR.K.B.SURESH** ..**MEMBER(J)**

Heard. W.P.No. 114585/2019 has been filed in the High Court of Karnataka against our order in OA.No.84/2017, Therefore, the Contempt Petition is dismissed. Notice discharged but with liberty. No order as to costs.

(C.V.SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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